

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/561 /2007 - CU[DB]

Date 04/05/2009

Assistant Registrar
C.E.S.T.A.T. New Delhi

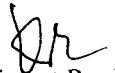
To :
M/S PRAHARI SECURITY AND DETECTIVE
SECURITY SERVICE (P) LTD
HOUSE NO 5463, SECTOR 38, WEST CHANDIGARH
M/S PRAHARI SECURITY AND DETECTIVE
SECURITY SERVICE (P) LTD
C.C.E. JALLANDHAR(HQ. AT CHANDIGARH)

Appellant

Vs
Respondent

2009 CU[DB] dated 27.04.09

I am directed to transmit herewith a certified copy of **Final order No. ST/155**
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E. JALLANDHAR(HQ. AT CHANDIGARH)

C.R.BUILDING, PLOT NO. 19, SECTOR 17-C, CHANDIGARH.

2. Adv. / Consult

MR.RAJIV KATARIA & DEBJANI DASS PURKAYASTHA

D-13/A(TOP FLOOR),LAJPAT NAGAR-II, NEW DELHI-110001

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise, I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Commercial Laws of India Pvt Ltd. Post Bag No. 1033, No.2(Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 M/s Manupatra Information Solutions Pvt Ltd. Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

12 Taxindiaonline.com Pvt.Ltd. B-XI/8183, Vasant Kuni, New Delhi - 110070

13 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

15 LAWCRUX Advisors Pvt Ltd, LAW House, I-8, Sector - 10, Faridabad 121003 (Harvana)

16 Office Copy

17 Guard file


Assistant Registrar
(Customs Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.II, R.K. PURAM, NEW DELHI-110066.
BENCH-DB

Service Tax Appeal No.ST/561/2007

[Arising out of Order No.42/CE/Jal/07 dated 21.6.2007 passed by
the Commissioner, Central Excise, Jalandhar].

Date of Hearing:27.04.2009
Date of decision: 27.04.2009

M/s. Prahari Security & Detective
Security (P) Ltd.

...Appellant

Vs.

CCE, Jalandhar

... Respondent

Present for the Appellant :None

Present for the Respondent :Shri A.K.Madan, SDR

Coram: Hon'ble Dr.C.Satapathy, Technical Member
Hon'ble Mr.D.N.Panda, Judicial Member

Final

ORDER NO. 51/155/09 DATED:27.04.2009

PER: Dr.C.Satapathy

Heard the Id. DR. None represented on behalf of the
appellant, despite notice. There is also no adjournment request
from the party. It appears that the appellants are not interested
in ^{pursuing} their case. Hence, the appeal is dismissed for
non-prosecution.

[Dictated and Pronounced in the open Court.]

(DR.C.SATAPATHY)
TECHNICAL MEMBER

(D.N.PANDA)
JUDICIAL MEMBER

Anita